## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 16/(MAH)/2015 MA No. 171/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.03.2017

NAME OF THE PARTIES: Mr. Ashfaque Khopekar & Ors.

V/s.

M/s. The Indian Performing Rights Society Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Nayon Paval. Advocate

for Respondent White

2- Robin Representative Robert

## Order MA No.171/2016 in TCP No. 16/397-398/NCLT/MB/MAH/2015

For having the Respondent stated that mother of the Petitioner Counsel demised, at his request, list this matter for hearing on 18.4.2017.

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-V. NALLASENAPATHY Member (Technical)